

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 65  
TO BE ANSWERED ON 25.04.2016**

**HOUSING FACILITY FOR BEEDI WORKERS**

**†65. SHRI SADASHIV LOKHANDE:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has taken any steps to provide housing facility to beedi workers in the country;**
- (b) if so, the details thereof; and**
- (c) the funds allocated as on date for the housing facility of beedi workers and the number of beedi workers likely to be benefited from it?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a): Yes Madam, Ministry of Labour & Employment has taken a step to provide housing facility to beedi workers in the country.**

**(b): A newly Revised Integrated Housing Scheme (RIHS), 2016 with effect from 02.03.2016 for beedi workers is being implemented in the country through the 17 Welfare Commissioners of the Labour Welfare Organisation of the Ministry. The housing subsidy of Rs. 1,50,000/- will be disbursed in three installments in the ratio of 25:60:15. The 1<sup>st</sup> installment of subsidy Rs. 37,500/- (25 % of subsidy) in advance after administrative approval of Director General (Labour Welfare), the 2<sup>nd</sup> installment of subsidy Rs. 90,000/- (60% of subsidy) after construction reaches the lintel level, and 3<sup>rd</sup> installment of subsidy Rs. 22,500/- (15% of subsidy) on receipt of report of 100% inspection by the Engineers/officers of Labour Welfare Organization.**

**(c): The fund of Rs. 55.12 Crore has been allocated in the Financial Year 2016-17 for housing facility to the beedi workers and 14,000 workers (approx) are likely to be benefited from the fund this year.**

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